

RTI Annual Return Information System (2010-2011)

Annual Return Form

Ministry / Department/ Organization: **Food Safety & Standardisation Authority of India,
Ministry of Health and Family Welfare,
Government of India, FDA Bhavan, Kotla Road,
New Delhi.**

Year: 2010-2011 (w.e.f. 1.4.2010 – 31.3.2011)

Insert Mode (New Return)

	Opening Balance as on 01-04-2009	Received during the year(including cases transferred to other Public Authority	No. of cases transferred to other Public Authorities	Decisions where requests/ appeals rejected	Decisions where requests/ appeals accepted
Requests	0	0250	09	019	Nil
First Appeals	Nil	013	Nil	013	Nil

No. of cases where disciplinary action taken against any officer	Nil
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No. of CAPIOs designated	No. of CPIOs designated	No. of AAs designated
Nil	16	7

No. of times various provisions were invoked while rejecting requests													
Relevant Sections of RTI Act, 2005													
Section 8 (1)										Sections			
(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(9)	(11)	(24)	other
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Amount of charges Collected (in Rs.)		
Registration Fee Amount	Additional Fee & Any other charges	Penalties Amount.
Rs.950 /-	Rs.1136/-	Nil

Last date of uploading the pro-active Disclosures on the website of PA	August, 2010
Name of the person who is entering/updating date	Shri P. Karthikeyan
Designation of the person who is entering/updated data	Junior Inspecting Officer

Summary of RTI applications received and disposed off in FSSAI for the period from April, 2010 to March, 2011

Sl.No.	Month	RTI applications received in FSSAI	Ist Appeals made to Appellate Authority in FSSAI	Appeals referred to CIC	Amount Collected	Remarks (with regard to Appeals referred to CIC – Column 5)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	APRIL, 2010	21	2		150.00	
2	MAY, 2010	30			196.00	
3.	JUNE, 2010	10		1*	30.00	*Reply sent to CPIO, M/O FPI on 18.6.2010 with a copy to CIC. Hon'ble CIC passed an Order penalising the CPIO, M/O FPI for Rs. 25,000/- vide their decision dated 14.6.2010 (No. Appeal/Compalint: No. CIC/LS/C/2009/000528-DS) directing the FSSAI to send a reply to the appellant on his RTI application dated 17.11.2008 within a period of 30 days. A reply to the Appellant has also been issued vide Authority's letter No. P.15025/127/2010-PFA/FSSAI dated 7.7.2010 as directed by CIC.
4.	JULY, 2010	25	1	1*	698.00	*Reply sent to CIC vide No.P.15023/108/09-PFA/FSSAI dated 22.7.2010.
5	AUGUST, 2010	22			72.00	
6.	SEPTEMBER, 2010	27	1	2*	230.00	*Reply sent to CIC vide letters No. 18/2/Admn./2008/FSSAI dated 15.9.2010 and No. 45-14/2010-Admn. FSSAI dated 8.10.2010.
7.	OCTOBER, 2010	13	3	1*	20.00	*Reply sent to CIC vide letter No. 45-13/2010-Admn. FSSAI dated 7.10.2010
8.	NOVEMBER, 2010	15			30.00	
9	DECEMBER, 2010	19			100.00	
10.	JANUARY, 2011	21	2		90.00	
11.	FEBRUARY, 2011	11	2		100.00	
12	MARCH, 2011	36	2	1*	370.00	*Reply sent to CIC vide No.P.15025/55/2009-PFA dated 31.3.2011
	Total	250	13	6	2086.00	